

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NOS. 230 & 231 OF 2014

Dated: 11th March, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

APPEAL NO. 230 OF 2014

In the matter of:

**BSES Rajdhani Power Ltd. ...Appellant(s)
Versus
Delhi Electricity Regulatory Commission ...Respondent(s)**

APPEAL NO. 231 OF 2014

In the matter of :

**BSES Yamuna Power Ltd. ...Appellant(s)
Versus
Delhi Electricity Regulatory Commission ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Dushyant Manocha**

**Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-1**

ORDER

As agreed by learned counsel for the parties, list these matters for
hearing on **06.04.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**